

वर्ष	उद्योग (विकास तथा विनियमन) अधिनियम, 1951 के अर्धीन प्राप्त आवेदनपत्रों की संख्या।	जारी किए गए आवेदनों की संख्या	जारी किये गये आवेदनपत्रों की संख्या
1969	23 (16)	3 (2)	2
1970	85 (26)	2	9 (7)
1971	105 (72)	20(5)	31 (21)

टिप्पणी—कोष्ठक में दिये गये आंकड़ों गये औद्योगिक उपक्रमों के बारे में हैं।

उपर्युक्त के अलावा, विगत तीन वर्षों में मध्य प्रदेश राज्य के उद्योग निदेशक के पास पंजीकृत लघु एकाई की संख्या निम्न प्रकार है:—

वर्ष	संख्या
1969	2637
1970	225
1971	1344

इन लघु एकाई का जिला वार ब्योरा उपलब्ध नहीं है।

Fund allotted to Small Scale Industries in Madhya Pradesh

3980 SHRI MARTAND SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the fund allotted by Union Government to Madhya Pradesh for establishing Small Scale Industries during the Fourth Five Year Plan;

(b) the amount utilised so far; and

(c) the details of new industries which are being established and which have started functioning region-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):

(a) A sum of Rs. 344.00 lakhs was allotted by the Union Government to Madhya Pradesh for setting up small scale industries, including the establishment of industrial estates, during the Fourth Five Year Plan.

(b) A sum of Rs. 109.24 lakhs was spent upto the end of March 1972.

(c) The states Government have been requested to furnish the necessary information which will be laid on the Table of the House.

Unutilised Funds for Small Scale Industries in Madhya Pradesh

3981. SHRI MARTAND SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether more than half of the fund allotted in Fourth Five Year Plan for establishing small scale industries in favour of Madhya Pradesh remained unutilised; and

(b) if so, the reasons therefore ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):

(a) No, Sir. About two-thirds of the year-wise allocations have been utilised,

(b) Does not arise.